

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION No. 1284
TO BE ANSWERED ON 09.02.2018

FAKE ENROLMENT OF CHILDREN IN ANGANWADIS

1284. SHRI A. T. NANA PATIL

Will the Minister of WOMEN AND CHILD DEVELOPMENT to be pleased to state:

- (a) whether the Government is aware of fake enrolment of children in Anganwadis across the country;
- (b) if so, the outcome of the pilot study conducted in this regard in certain States, particularly in Assam; and
- (c) the fresh steps taken by the Government to check large scale pilferage of funds meant for Anganwadis?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) No, Madam. No such incidence has come to the notice of the Government.
- (b) Does not arise.
- (c) As regards checking the pilferage of funds, the Government of India has prescribed a 5 tier monitoring Committees at the National, State, District, Block and Anganwadi Centre (AWC) levels. The data of the services rendered at the AWCs are generated by the Anganwadi Workers and is transmitted upwards which is reported to this Ministry every month by the State Governments as consolidated by them. For quick on-line transmission of data, Rapid Reporting System is in operation.
